

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1608  
ANSWERED ON:08.03.2010  
ASSISTANCE TO FAMILIES OF GALLANTRY AWARD RECIPIENTS  
MUTTEMWAR SHRI VILAS BABURAO

**Will the Minister of DEFENCE be pleased to state:**

- (a) the mechanism at Central and State level to ensure financial support and other basic needs including health care to the families of recipients of Gallantry Awards;
- (b) whether the Government has taken cognizance of neglect of the widows of Paramveer Chakra Awardees as reported recently; and
- (c) if so, the details thereof and the action taken in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) There are various welfare schemes to ensure financial support to the recipients of Gallantry Awards at the Central Level out of Raksha Mantri Discretionary Fund (RMDF). The Gallantry Awardees also get a monthly monetary allowance from the Central Government attached with these Awards. In addition, the States have their own welfare schemes for such personnel, which are provided through the respective Rajya Sainik Boards/Zila Sainik Boards out of the State Flag Day Funds. Benefits like one time cash grant, land/cash in lieu of land, annuity etc. are also extended by the State Governments/Union Territories. All Ex-servicemen pensioners including gallantry award winners and their families/dependents are covered by Ex-servicemen Contributory Health Scheme (ECHS).
- (b) No complaint regarding neglect of widows of Paramveer Chakra Awardees has been received.
- (c) Question does not arise.